

## PROCESSING STATUS OF DRAFT OFFER DOCUMENTS FILED WITH SEBI

(Status as on May 25, 2018)

1. SEBI (Issue of Capital and Disclosure Requirements) Regulations, 2009 require every issuer, being an unlisted company desirous of making an initial public offer and a listed company desirous of making a rights issue for a value exceeding Rs. 50 lacs or a public offer, to file a draft offer document with SEBI through a merchant banker(s). The merchant banker(s) correspond with SEBI on behalf of the issuer.
2. In terms of the Regulations, SEBI may issue observations on a draft offer document filed with it within 30 days from the later of the following dates:
  - (a) the date of receipt of the draft offer document under sub-regulation (1); or
  - (b) the date of receipt of satisfactory reply from the lead merchant bankers, where the Board has sought any clarification or additional information from them; or
  - (c) the date of receipt of clarification or information from any regulator or agency, where the Board has sought any clarification or information from such regulator or agency; or
  - (d) the date of receipt of a copy of in-principle approval letter issued by the recognised stock exchanges.
3. In terms of General Order no. 1 of 2006, viz., SEBI (Issuance of Observations on Draft Offer Documents Pending Regulatory Actions) Order, 2006, issued by SEBI on December 8, 2006, read with General Order Number 1 of 2008 dated March 31 2008, under certain circumstances, SEBI is obligated to keep issuance of observations in abeyance for a period of 45 days or 90 days, as the case may be. Any time taken by entities/notice(s), being the issuer/its promoter(s)/director(s)/group companies against whom show cause notice has been issued by SEBI, shall be excluded while computing the period of 90 days.
4. Certain abbreviations have been used in the report, the meaning of which is as under:

IPO (Fresh) = Initial public offer through issue of shares

IPO (Offer for Sale (OFS)) = Initial public offer through offer for sale of existing shares

IPO (Fresh + OFS)	= Initial public offer through issue of shares as well as offer for sale of existing shares
FPO (Fresh)	= Public offer by a listed company through issue of shares
FPO (Fresh + OFS)	= Public offer by a listed company through issue of shares as well as offer for sale of existing shares
FPO (OFS)	= Public offer by a listed company through offer for sale of existing sharesX
RI	= Rights issue by a listed company, for a value in excess of Rs. 50 lacs
Composite Issue	= Public offer cum rights issue by a listed company
SE	= Stock Exchange
OD	= Offer Document
LM	= Lead Manager to the Issue
Coordinating LM (Pre-issue)	= Lead Manager responsible for coordinating with SEBI in respect of the offer document.

- This report is for the limited purpose of informing the processing status of draft offer documents filed with SEBI. For any further details, issuer / public may contact the LM(s) concerned.
- In the report, draft offer documents on which observations have been issued or which have been withdrawn / closed have been highlighted in **grey colour** for easy reference.
- Given below is the processing status of draft offer documents filed with SEBI **on or after April 01, 2009**. The status is **as on May 25, 2018**. The report is being updated on a weekly basis and the status as on **June 01, 2018** would be uploaded on the SEBI website on the next working day.

Sl. No.	Issuer company	Coordinating LM (Pre-issue)	Type of Issue	Draft OD receipt date	Last communication issued/received	Processing Status
1	National Stock Exchange of India Limited	JM Financial Institutional Securities Limited	IPO (OFS)	28 December 2016	31 May 2017 Letter sent to LM	Under Process – certain policy / regulatory issues involved

						[refer para 2(b) above]
2	Srei Equipment Finance Limited	ICICI Securities Limited	IPO (Fresh Issue + OFS)	28 November 2017	16 March 2018 Letter sent to LM	In principal approval awaited from exchange-NSE [refer para 2(d) above]
3	Vishwaraj Sugar Industries Limited	Aryaman Financial Services Limited	IPO (Fresh Issue + OFS)	21 December 2017	16 March 2018 Letter received from LM	Kept in abeyance for examination of past violations
4	Route Mobile Limited	Motilal Oswal Investment Advisors Limited	IPO (Fresh + OFS)	22 January 2018	07 March 2018 Letter received from LM	Under Process [refer para 2(b) above]
5	CreditAccess Grameen Limited	ICICI Securities Limited	IPO (Fresh + OFS)	24 January 2018	08 May 2018 Letter received from other regulators	Under Process [refer para 2(c) above]
6	Flemingo Travel Retail Ltd	ICICI Securities Limited	IPO (Fresh + OFS)	15 February 2018	24 May 2018 Letter sent to LM	Clarification awaited from LM [refer para 2(b) above]
7	Sembcorp Energy India Ltd	Axis Capital Limited	IPO (Fresh + OFS)	22 February 2018	18 May 2018 Letter sent to LM	Clarification awaited from LM [refer para 2(b) above]
8	Sandhya Marines Limited	Karvy Investor Services Limited	IPO (Fresh + OFS)	26 February 2018	25 May 2018 Email received from LM	Clarification awaited from LM [refer para 2(b) above]
9	Nekkanti Sea Foods Limited	Motilal Oswal Investment Advisors Limited	IPO (Fresh + OFS)	12 March 2018	10 May 2018 Letter received from LM	Under Process [refer para 2(b) above]
10	HDFC Asset Management Company Ltd	Kotak Mahindra Capital Company Limited	IPO (OFS)	15 March 2018	26 April 2018 Letter sent to LM	Kept in abeyance for examination of past violations
11	Atria Convergence Technologies Limited	ICICI Securities Limited	IPO (Fresh + OFS)	26 March 2018	15 May 2018 Letter received from LM	Under Process [refer para 2(b) above]

12	K.P.R. Agrochem Limited	PL Capital Markets Private Limited	IPO (Fresh + OFS)	26 March 2018	17 May 2018 Letter sent to LM	Clarification awaited from LM [refer para 2(b) above]
13	IRCON International Limited	IDBI Capital Markets & Securities Limited	IPO (OFS)	27 March 2018	18 May 2018 Email sent to LM	Clarification awaited from LM [refer para 2(b) above]
14	Mazagon Dock Limited	Yes Securities Limited	IPO (OFS)	28 March 2018	25 May 2018 Email sent to LM	Clarification awaited from LM [refer para 2(b) above]
15	Varroc Engineering Limited	Kotak Mahindra Capital Company Limited	IPO (OFS)	28 March 2018	04 May 2018 Letter received from LM	Under Process [refer para 2(b) above]
16	Dinesh Engineers Limited	Hem Securities Limited	IPO (OFS)	28 March 2018	18 May 2018 Letter sent to LM	Clarification awaited from LM [refer para 2(b) above]
17	Genius Consultants Limited	SBI Capital Markets Limited	IPO (Fresh + OFS)	29 March 2018	25 May 2018 Letter received from LM	Under Process [refer para 2(b) above]
18	Crystal Crop Protection Ltd	ICICI Securities Limited	IPO (Fresh + OFS)	04 Apr 2018	14 May 2018 Letter received from LM	Under Process [refer para 2(b) above]
19	Lodha Developers Limited	Kotak Mahindra Capital Company Limited	IPO (Fresh + OFS)	26 April 2018	25 May 2018 Letter sent to LM	Clarification awaited from LM [refer para 2(b) above]
20	Cosboard Industries Limited	Mark Corporate Advisors Private Limited	Rights Issue	26 April 2018	17 May 2018 Letter sent to LM	Clarification awaited from LM [refer para 2(b) above]
21	G R Infraprojects Limited	HDFC Bank Limited	IPO (Fresh + OFS)	30 April 2018	14 May 2018 Email received from LM	Under Process [refer para 2(a) above]
22	Shakun Polymers Limited	Vivro Financial Services Pvt Ltd	IPO (Fresh + OFS)	04 May 2018	23 May 2018 Letter sent to LM	Clarification awaited from LM [refer para 2(b) above]
23	PN Gadgil & Sons Ltd	HDFC Bank Limited	IPO (Fresh)	04 May 2018	25 May 2018 Email sent to LM	Clarification awaited from LM [refer para 2(b) above]
24	ReNew	Kotak Mahindra	IPO	08 May	-	Under Process

	Power Limited	Capital Company Limited	(Fresh + OFS)	2018		[refer para 2(a) above]
25	Montecarlo Limited	Edelweiss Financial Services Limited	IPO (Fresh + OFS)	10 May 2018	-	Under Process [refer para 2(a) above]

SEBI processes the offer documents promptly. In case the draft offer document has remained unattended or there is an inordinate delay, the LM/Issuer should not hesitate to write to the Chief General Manager, Shri. Jayanta Jash ([jayantaj@sebi.gov.in](mailto:jayantaj@sebi.gov.in)) or the Executive Director, Shri Amarjeet Singh ([amarjeets@sebi.gov.in](mailto:amarjeets@sebi.gov.in))